

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 11**  
**(IB)-1504(PB)/2019**

**IN THE MATTER OF:**

Corporation Bank

.... Petitioner

Vs.

Patna Highway Projects Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 04.05.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. L.N. GUPTA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Ms. Mahima Singh, and Mr. Gaurav Arora, Advs. for  
RP

**ORDER**

**IA-2044/2021:**

The Applicant is directed to issue notice to the Respondents.

List IA-2044/2021 for hearing on 01.06.2021.

**SD/-**

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

**SD/-**

**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**